

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 27

CA 355/2023

In

CP/3638(MB)2018

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **02.08.2024**

NAME OF THE PARTIES: UNION OF INDIA V/s INFRASTRUCTURE
 LEASING AND FINANCIAL SERVICES
 LTD. & ORS

Section 241(1)-242 OF THE COMPANIES ACT, 2013

ORDER

CA 355/2023

1. None present for the Applicant. Mr. Ashish A. Pimple, Ld. Counsel for the Respondent present.
2. Ld. Counsel for the Respondent SFIO seeks time stating that arguing counsel is not available. Time granted.
3. List this matter on **23.08.2024**.

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

/NP/

Sd/-

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)